

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ “ए” चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH “A” CHANDIGARH**

**BEFORE: SMT.ANNAPURNA GUPTA, ACCOUNTANT MEMBER &
SHRI R.C.NEGI, JUDICIAL MEMBER**

आयकर अपील सं./ ITA No. 179/CHD/2015

निर्धारण वर्ष / Assessment Year : 2011-12

M/s Little Bee Impex, Village Malhipur, G.T.Road, Doraha.	Versus	The CIT (A)-II, Ludhiana.
स्थायी लेखा सं./PAN NO: AABFL9170D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

आयकर अपील सं./ ITA No. 823/CHD/2014

निर्धारण वर्ष / Assessment Year : 2011-12

M/s Little Bee Impex, Village Malhipur, G.T.Road, Doraha.	Versus	The ACIT, Circle, Khanna.
स्थायी लेखा सं./PAN NO: AABFL9170D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

(Virtual Court)

निर्धारिती की ओर से/Assessee by : Shri Yogesh Monga, CA

राजस्व की ओर से/ Revenue by : Smt. C.Chandrakanta, CIT

सुनवाई की तारीख/Date of Hearing : 21.12.2020

उद्घोषणा की तारीख/Date of Pronouncement : 21.12.2020

आदेश/Order

PER ANNAPURNA GUPTA, ACCOUNTANT MEMBER:

Both the above appeals have been preferred by the assessee against the orders dated 24.11.2014 and 07.08.2014 of the Commissioner of Income Tax (Appeals)-II, Ludhiana respectively pertaining to 2011-12 assessment year.

2. At the outset, Ld. Counsel for the assessee has submitted that since the assessee had moved application for 'Vivad Se Vishwas Scheme,2020' and the Income Tax Department has issued Form No.3, thus settling the dispute, therefore, he intends to withdraw the present appeals. A separate application received in this office on 08.12.2020 for withdrawal of the appeals has been submitted by the ld. Counsel for the assessee. The ld. DR has no objection for the said withdrawal.

In view of the above, the appeals of the assesseees are hereby dismissed as 'Withdrawn'

Order pronounced on 21.12.2020.

(R.C.NEGI)

न्यायिक सदस्य/ Judicial Member

"Poonam"

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

(ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar